

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10271/2024

[Arising out of impugned final judgment and order dated 20-11-2023 in WRITC No. 66679/2012 passed by the High Court of Judicature at Allahabad]

PROJECT DIRECTOR, NATIONAL HIGHWAYS AUTHORITY OF INDIA Petitioner(s)

VERSUS

NEERAJ UPADHYAY

Respondent(s)

FOR ADMISSION

Date : 14-05-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) :

M/S. M. V. Kini & Associates, AOR  
Mr. Narender Hooda, Sr. Adv.

For Respondent(s) :

Ms. Anjana Mishra, Sr. Adv.  
Mr. Rohit Kumar Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter next week as prayed for by the  
learned senior counsels appearing for the parties.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)  
ASSISTANT REGISTRAR

\*appearance slips not given.